

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4895
ANSWERED ON:26.04.2010
REHABILITATION SCHEMES FOR LEPROSY CURED PERSONS
Bhagat Shri Sudarshan

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of rehabilitation schemes for leprosy cured persons;
- (b) the number of said persons provided employment by the Government in public and private sectors during each of the last three years, State-wise and sector-wise;
- (c) whether said persons being discriminated in providing jobs in public and private sectors;and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRID. NAPOLEON)

- (a) There are no specific schemes for rehabilitation of leprosy cured persons (LCPs). However, under Deendayal Disabled Rehabilitation Schemes (DDRS) scheme, funds are released to Non-Government Organizations (NGOs) inter alia, for running projects for "Leprosy Cured Persons". The basic aim of the project is to empower such persons with skills that would enable them to improve their socio-economic condition. Under Assistance to Disabled Persons for Purchase/ Fitting of Aids/ Appliances (ADIP) scheme, financial assistance is provided to Implementing agencies to provide aids and appliances to persons with disabilities including LCPs that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential.
- (b) to (d) Section 33 of the Persons with Disabilities Act,1995, provides for reservation of not less than 3% of the vacancies in Government establishments for persons with disabilities of which 1% each is reserved for persons suffering from (i) Blindness or Low Vision (ii) Hearing Impairment (iii) Locomotor Disability or Cerebral Palsy. Specific details in respect of Leprosy Cured Persons are not available.